

(c) the total amount spent by the Corporation during the last three years in conducting these cases?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) 68.

(b) In one case the decision of the Lower Court was against the Company and an appeal is pending in the High Court. In eleven cases the findings were in favour of the Company.

(c) Rs. 1100.

Pay-Scales in H.E.C., Ranchi

1999. **Shri P. K. Ghosh:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) how many pay-scales are in existence in the Heavy Engineering Corporation, Ranchi; and

(b) the details thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) 73.

(b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-592/67*].

Sewage Treatment Plant in Heavy Engineering Corporation, Ranchi

2000. **Shri P. K. Ghosh:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the Heavy Engineering Corporation, Ranchi has taken up a scheme for Sewage Treatment Plant; and

(b) if so, the total cost of the Plant?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The Company have a scheme for disposal of sewage including industrial wastes. The estimated cost of the scheme is Rs. 216 lakhs and it is to be taken up in phases.

गोरखपुर-इलाहाबाद सेक्शन पर रेल दुर्घटना

2001. **श्री राधासिंह अयरवाल :**

श्री हुकूम चन्द कल्लाय :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गोरखपुर-इलाहाबाद सेक्शन पर मऊ जंक्शन पर दो माल गाड़ियां में टक्कर हो गई थी जिसका समाचार 6 दिसम्बर, 1966 के समाचार-पत्र 'हिन्दुस्तान' में प्रकाशित हुआ है ;

(ख) यदि हां, तो दुर्घटना के क्या कारण थे ;

(ग) उसके परिणामस्वरूप जान और माल की कितनी हानि हुई ; और

(घ) इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है ?

रेलवे मंत्री (श्री जे० सु० गुप्ता) :

(क) यह दुर्घटना 4-12-1966 को हुई थी ।

(ख) दुर्घटना का कारण यह था कि जिस लाइन पर पहले से गाड़ी खड़ी थी, उस पर दूसरी गाड़ी को आने दिया गया ।

(ग) इस दुर्घटना में दो रेल कर्मचारी, एक ड्राइवर और दूसरा फायरमैन, मारे गये । ये दोनों ड्यूटी खत्म करने के बाद कर्मिदान में आराम कर रहे थे । रेल सम्पत्ति को लगभग 3,500 रुपये की क्षति का अनुमान है ।

(घ) जिम्मेदार पाये गये कर्मचारियों के विरुद्ध उचित अनुशासनिक कार्यवाही की जा रही है ।

Economy in Railway Operations

2002. **Shri George Fernandes:**

Shri J. H. Patel:

Shri Madhu Limaye:

Will the Minister of Railways be pleased to state:

(a) whether any protest has been made by Class-I Officers of the Indian